

**Profile of Justice R.P.Nagrath, Member (Judicial),
National Company Law Tribunal,
Chandigarh Bench.**

Justice (Retd.) Ravinder Parkash Nagrath was born on September 16, 1953 at Solan now in Himachal Pradesh; did B.Sc. (Non-medical) from Govt. College, Gurgaon under the auspices of Panjab University, Chandigarh in 1972 and obtained LL.B. degree from Delhi University in the year 1975. He was enrolled as an Advocate in 1976 with the Delhi Bar Council. He practised as an advocate for 1½ years, qualified PCS (Judicial Branch) at the age of 22 years and 6 months. He joined Punjab State Judicial Services on 20th August, 1977. He was promoted to the Superior Judicial Service in February, 1999 and remained posted as Additional District & Sessions Judge, Bhatinda, Sangrur, Hoshiarpur and Amritsar in the State of Punjab; designated as District & Sessions Judge, in September, 2005. Remained posted as District & Sessions Judge at Mansa and Jalandhar; District & Sessions Judge-cum-Registrar (Vigilance) in the Punjab and Haryana High Court; Director (Administration), Chandigarh Judicial Academy and Registrar General, Punjab & Haryana High Court. He was appointed as Additional Judge of the Punjab & Haryana High Court on June 15, 2012 and Permanent Judge on February 26, 2014; retired on 15.09.2015. As Judge of the High Court, he authored Judgments in Civil Writ Petitions including Service Matters, Criminal Cases of all kinds including Division Bench Criminal Appeals, FAO (MACT), FAO (Family Matters), Rent and other Civil Matters, Income Tax Appeals, Letters Patent Appeals, Regular Second Appeals etc. There are large number of reported judgments rendered by him. He has vast experience in dealing

and has passed Awards in all those cases. On 03.06.2016, he joined as Member (Judicial) in National Company Law Tribunal and posted at the Chandigarh Bench of the Tribunal w.e.f. 05.07.2016.